

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. No. 221/2001

(16)

IN

DA No. 878/98

New Delhi: dated this the 23rd day of May, 2001.

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI MEMBER (J)

Umesh Chandra Review Applicant.

Versus

UOI & Ors Review Respondents.

ORDER (BY CIRCULATION)

S.R. Adige, VC (A)

Perused the RA.

2. The grounds taken in the RA do not bring it within the scope and ambit of Section 22(3) (f) AT Act read with Order 47 Rule 1 CPC under which along any order/ decision of the Tribunal can be reviewed.

3. RA rejected.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A).

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